

14

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 31 of 2018 in C.P. (I.B) No. 149/7/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2018**

Name of the Company: Varia Engineering Work Pvt Ltd
V/s.
Himanshu Varia & ors.

Section of the Companies Act: Section 19(2) of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Raheel Patel	Adv.	Applicant	
2.				

ORDER

Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Applicant.
None present for Respondents in IA 31 of 2018.

For hearing, list the matter on 01.03.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 16th day of February, 2018.